

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 36...../HCS

Date: 18/02/2023

**NOTIFICATION**

The Hon'ble, the Chief Justice has been pleased to constitute the "High Court of Sikkim Editorial Team" and "High Court of Sikkim Technical Team" comprising of the following members for the implementation of neutral citation project:-

**High Court -Editorial Team:**

1. The Central Project Coordinator, High Court of Sikkim,
2. Mr. T. Indrajit Singh, Officer on Special Duty, and
3. Mr. Nithil Raika Thapa, Assistant Registrar (Library)

**High Court- Technical Team:**

1. Mr. Rudra P. Rimal, Deputy Registrar (IT),
2. Mr. Goutam Barma, NIC Coordinator
3. Mr. Naresh Sharma, Software Programmer, and
4. Mr. Sagar Sigdel, Software Programmer

By Order,

sd/-

(Prajwal Khatiwada)  
**REGISTRAR GENERAL**

**Memo No.:** 11302-313/HCS

**Date:** 18/02/2023

**Copy to:**

1. The Central Project Coordinator, High Court of Sikkim.
2. Mr. T. Indrajit Singh, Officer on Special Duty.
3. Mr. Rudra P. Rimal, Deputy Registrar (IT).
4. Mr. Nithil Raika Thapa, Assistant Registrar (Library).
5. Mr. Goutam Barma, NIC Coordinator.
6. Mr. Naresh Sharma, Software Programmer.
7. Mr. Sagar Sigdel, Software Programmer.

8. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
9. The Addl. Registrar-cum-PS to the Hon'ble Senior Judge-I, High Court of Sikkim.
10. The Deputy Registrar-cum-PS to Hon'ble Judge-II, High Court of Sikkim.
- ✓ 11. eCommittee, Supreme Court of India.
12. Computer Cell for publication in the website of the High Court of Sikkim.
13. Guard File.
14. File.

  
(Jagat Bdr. Rai)  
**REGISTRAR**